

procedure followed in the Central Government service for reservation of posts for the Scheduled Caste/Scheduled Tribe candidates including the system of carrying forward the unfilled quota ; and

(c) the specific steps that Government proposed to take to adjust the Scheduled Caste/Scheduled Tribe candidates against the selection of more than 20 candidates for the posts of Assistant Commercial Managers?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):

(a) to (c). It has been decided in consultation with the Corporations to adopt the procedure followed in Central Government service for reservation of vacancies for Scheduled Caste and Scheduled Tribe candidates, including the system of carrying forward the unfilled quota.

In the Indian Airlines the posts of Assistant Commercial Manager are filled by promotion, 50% on the basis of seniority *cum*-fitness and 50% by selection on merit. While filling these posts, the eligible Scheduled Caste candidates were duly considered by the Corporation.

Selection of S. C. and S. T. Candidates for the Posts of Economic, Statistical Investigators

6167. SHRI RAM CHARAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that 22 posts of Economic/Statistical Investigators for different Ministries, Departments advertised by the Union Public Service Commission in 1967 were reserved for the Scheduled Caste and Scheduled Tribe candidates;

If so, the number of candidates belonging to these communities who were called for interview;

(c) the number out of them, who were selected and have since been appointed; and

(d) if none of them has been appointed the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI

K. S. RAMASWAMY): (a) The Union Public Service Commission had advertised in March 1967 for bulk recruitment to permanent and temporary posts of Economic/Statistical Investigators or equivalent posts, likely to arise in various Ministries/Departments of the Government of India. Of the 60 anticipated vacancies, 22 vacancies were likely to be reserved for Scheduled Caste and Scheduled Tribe candidates.

(b) 37 Scheduled Caste and 3 Scheduled Tribe candidates were called for interview. However, 5 Scheduled Caste and 1 Scheduled Tribe candidates had not turned up for interview.

(c) and (d). The Commission recommends candidates from the panel drawn up by them as and when firm demands for such posts, with reservation position are received from the Ministries Departments. The panel is still being operated upon. So far 5 Scheduled Caste candidates have been recommended. According to information available 4 Scheduled Caste candidates have already been appointed.

Payment of Kerala State Lottery Prize Money to a Chinese Citizen in Bombay

6168. SHRI GEORGE FERNANDES: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Kerala Government have written to the Central Government about the payment of the prize money of the Kerala State Lottery to a Chinese citizen domiciled in Bombay;

(b) when the representation was received and the action taken thereon; and

(c) whether Government have formulated any policy guidelines in this matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). On the 14th February, 1969, the Government of Kerala made an enquiry whether Mr. Tom Son Lee, a Chinese national of Bombay, who had won the first prize in the seventh draw of the State Lottery conducted on 19th January, 1969, could be paid the